

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 16-08-2021 TO 19-08-2021**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
✓ 1	C/52207/2019	51717/2021	16/8/2021	19/8/2021
✓ 2	C/960/2005	51720/2021	16/8/2021	19/8/2021
✓ 3	ST/51379/2017	51725/2021	16/8/2021	19/8/2021
✓ 4	C/51072/2020	51727/2021	16/8/2021	19/8/2021
✓ 5	ST/53077/2016	51729/2021	16/8/2021	19/8/2021
✓ 6	ST/50293/2016	51732/2021	16/8/2021	19/8/2021
✓ 7	C/51320,51586/2019	51748-51749/2021	16/8/2021	19/8/2021
✓ 8	ST/50411/2016,ST/51262/2017	51754-51755/2021	18/8/2021	19/8/2021
✓ 9	C/50906/2019	51756/2021	18/8/2021	19/8/2021
✓ 10	C/50907/2019	51757/2021	18/8/2021	19/8/2021
		<b>MISC ORDERS</b>		
✓ 1	ST/51632/2019	50050/2021	16/8/2021	19/8/2021
✓ 2	ST/51632/2019	50051/2021	16/8/2021	19/8/2021
✓ 3	C/50425/2021	50056/2021	16/8/2021	19/8/2021
✓ 4	C/51039/2020	50057/2021	16/8/2021	19/8/2021
✓ 5	C/51072/2020	50058-50059/2021	16/8/2021	19/8/2021
✓ 6	C/50708/2021	50060/2021	16/8/2021	19/8/2021
✓ 7	C/50709/2021	50061/2021	16/8/2021	19/8/2021
✓ 8	ST/50223/2016	50068/2021	18/8/2021	19/8/2021
✓ 9	ST/50223/2016	50069/2021	18/8/2021	19/8/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

*ENT/11*

*24-8-21*  
**DEPUTY REGISTRAR**